INTELLECTUAL PROPERTY INDIA
PATENTS/DESIGNS/ TRADEMARKS/ GEOGRAPHICAL INDICATIONS

सत्यमेव जयते
Government of India
Ministry of Commerce & Industry
Office of The Controller General
Patents, Designs & Trade Marks
IPO Building, Boudhik Sampada Bhavan,
S. M. Road, Antop Hill,
Mumbai-400037, India.

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(Website):
www.ipindia.nic.in

No: CG/Office Order/2013/ 43

Date: 09.09.2013

OFFICE ORDER

Consequent to meeting held on 04.09.2013 with the Hon'ble Chairman, Commiittee on the welfare of SC and ST, Office Order No. CG/Office Order/2013/262 dated 28.02.2013 is partially modified. Accordingly, Convenor who was to be nominated by Heads of Office at each location is being replaced by Assistant Liaison Officers for respective Intellectual Property Office (IPO) and they are appointed with immediate effect as below:

1. Shri N. R. Meena, – Assistant Controller of P & D, Patent Office, Delhi
2. Shri N. Ramchander – Assistant Controller of P & D, Patent Office, Mumbai
3. Dr. S. P. Subramanian – Assistant Controller of P & D, Patent Office, Chennai
4. Shri Santanu Dey – Assistant Controller of P & D, Patent Office, Kolkata
5. Smt. Chhaya Satpute – Senior Documentation Officer, PIS/RGNIIPM, Nagpur
6. Shri Sikandar Singh – Examiner of Trade Marks and GI, TMR, Ahmedabad

9/9/2013

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To

All Heads of Office,
Patents & Designs, Trademarks, Geographical Indications and Patent Information System/Rajiv Gandhi National Institute of Intellectual Property Management Office for circulation

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No: CG/F/14/7(18)/2013/ 137 Date: 13.12.2013

OFFICE ORDER

Shri V. Natarajan, Deputy Registrar of Trade Marks and Geographical Indications, Trade Marks Registry, Chennai is hereby appointed as Liaison Officer to ensure compliance of the reservation orders issued in favour of SCs/STs, to ensure prompt disposal of grievances and to scrutinize and consolidate statistical data for Trade Marks & Geographical Indications Registry.

13/12/2013
(Chaitanya Prasad)
Controller General of Patents,
Designs and Trade Marks.

To

1. Shri V. Natarajan, Deputy Registrar of Trade Marks and Geographical Indications, Trade Marks Registry, Chennai.
2. Heads of Office, Trade Marks Registry, Ahmedabad, Chennai, Kolkata, Mumbai and New Delhi & Geographical Indications Registry, Chennai.
3. Mrs. K. Rajeswari, President, All India IPR SC/ST Employees Association, Chennai
4. Office Order File.

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No: CG/Office Order/2014/ 198

Date: 17.10.2014

OFFICE ORDER

In partial modification of this office Order No. CG/Office Order/2013/43 dated 09.09.2013, Shri Ajay Singh Meena, Examiner of Patents & Designs. Patent Office, New Delhi is appointed as Assistant Liaison Officer in respect of Intellectual Property Office (IPO) New Delhi with immediate effect.

17/10/2014

(Chaitanya Prasad)
Controller General of Patents,
Designs & Trade Marks

To
Shri Ajay Singh Meena,
Examiner of Patents & Designs,
Patent Office, New Delhi

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No: CG/F/14/7(18)/2014/275 Date:28.10.2014

OFFICE ORDER

Dr. B. C. Rathore, Deputy Registrar of Trade Marks and Geographical Indications, Trade Marks Registry, New Delhi is appointed Liaison Officer to ensure compliance of the reservation orders issued in favour of OBCs to ensure prompt disposal of grievances and to scrutinize and consolidate statistical data for Trade Marks & Geographical Indications Registry.

28/10/2014

(Chaitanya Prasad)
Controller General of Patents,
Designs and Trade Marks.

To

1. Dr. B. C. Rathore, Deputy Registrar of Trade Marks and Geographical Indications, Trade Marks Registry, New Delhi.
2. Heads of Office, Trade Marks Registry, Ahmedabad, Chennai, Kolkata, Mumbai & New Delhi and GIR, Chennai.
3. Office Order File.

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No: CG/F/14/7(18)/2014/274 Date:28.10.2014

OFFICE ORDER

Shri Shah Alam, Deputy Controller of Patents & Designs, Patent Office is appointed Liaison Officer to ensure compliance of the reservation orders issued in favour of OBCs to ensure prompt disposal of grievances and to scrutinize and consolidate statistical data for Patent & Design Office.

28/10/2014
(Chaitanya Prasad)
Controller General of Patents,
Designs and Trade Marks.

To

1. Shri Shah Alam, Deputy Controller of Patents & Designs, Patent Office, Chennai.
2. Heads of Office of Patent Office Chennai, Kolkata, Mumbai and New Delhi.
3. Office Order File.

INTELLECTUAL PROPERTY INDIA
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No: CG/F/14/7(18)/2015/22 Date: 06.08.2015

OFFICE ORDER

Shri Hardev Karar, Deputy Controller of Patents & Designs, Patent Office, New Delhi is appointed Liaison Officer in terms of office Order No43011/153/2010-Estt.(Res.) dated 4th January 2013 issued by Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training, to ensure compliance of the reservation orders issued from time to time by the Government in respect of SCs/STs, to ensure prompt disposal of grievances and to scrutinize and consolidate statistical data for Patent & Design Office.

06/08/15

(Rajiv Aggarwal)
Controller General of Patents,
Designs and Trade Marks.

To

1. Shri Hardev Karar, Deputy Controller of Patents & Designs, Patent Office, New Delhi.
2. Heads of Office of Patent Office Chennai, Kolkata, Mumbai and New Delhi.
3. Mrs. K. Rajeswari, President, All India IPR SC/ST Employees Association, Chennai
4. Office Order File.

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No: CG/F/14/7(18)/2015/05 Date: 03.10.2015

OFFICE ORDER

Shri Hardev Karar, Deputy Controller of Patents & Designs, Patent Office, New Delhi is appointed Liaison Officer to ensure compliance of the reservation orders issued in favour of SCs/STs, to ensure prompt disposal of grievances and to scrutinize and consolidate statistical data for Trade Marks & Geographical Indications Registry.

(Rajiv Aggarwal)
Controller General of Patents,
Designs and Trade Marks.

To

1. Shri Hardev Karar, Deputy Controller of Patents & Designs, Patent Office, New Delhi.
2. Heads of Office, Trade Marks Registry, Ahmedabad, Chennai, Kolkata, Mumbai & New Delhi and GIR, Chennai.
3. Office Order File.

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No: CG/Office Order/2017/238

Date: 18.05.2017

OFFICE ORDER

In partial modification of Office Order No. CG/Office Order/2013/43 dated 09.09.2013, Smt. Kasthuri Mohan, Assistant Controller of Patents & Designs, Patent Office, Chennai is appointed as Assistant Liaison Officer in respect of Intellectual Property Office, Chennai with immediate effect.

OPGupta 18/5/17

(Om Prakash Gupta)
Controller General of Patents,
Designs & Trade Marks

To
Smt. Kasthuri Mohan,
Assistant Controller of Patents & Designs,
Patent Office, Chennai

Copy to:

All Heads of Office,
Patents & Designs, Trademarks, Geographical Indications and Patent Information System/Rajiv Gandhi National Institute of Intellectual Property Management Office

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No: CG/F/14/7(18)/2018/90

Date: 20.07.2018

OFFICE ORDER

Shri Vinod Kumar, Deputy Controller of Patents & Designs, Patent Office, Delhi is appointed Liaison Officer in terms of O.M. No. 43011/153/2010-Estt. (Res) dated 04.01.2013 issued by DOPT to scrutinize & consolidate statistical data, to ensure compliance of the reservation orders issued in favour of SCs/STs/OBCs and prompt disposal of grievances received from officials working in Patents & Designs Office and Trade Marks & Geographical Indications Registry.

20/7/18

(Om Prakash Gupta)
Controller General of Patents,
Designs and Trade Marks.

To

1. Shri Vinod Kumar, Deputy Controller of Patents & Designs, Patent Office, Delhi.
2. All Heads of Office of Patents & Designs Office and Trade Marks & Geographical Indications Registry.
3. Office Order File.

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Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
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संख्या/No. CGPDTM-11037/1/2024-CGOFFICE/1228

दिनांक/Date:25.09.2025

OFFICE ORDER

In compliance with the instructions contained in Department of Personnel and Training Office Memorandum No 43011/153/2010-Estt. (Res.) dated 08.12.2022 and in supersession of this Office Order No. CG/F/14/7(18)/2018/90 dated 20.07.2018 for enforcement orders of reservations in posts and services of the Central Government, the following appointment of Liaison officers for SC, ST, OBC, PwD & Ex-servicemen and Assistant Liaison Officers in the IP Offices are ordered and a "Reservation Cell" in the O/o CGPDTM as under is constituted: -

(a) **Liaison Officers**: -

Serial	Category	Name of Officer	Designation
(i)	PwBD	Dr. Prithpal Kaur Sidhu	Joint Registrar of TM, GI and CR, Copyright office, Delhi
(ii)	SC/ST	Shri Kishor R. Kadbe	Deputy Controller of Patents & Designs, Patent office, Mumbai
(iii)	OBC/Ex-servicemen	Shri Prashanth Kumar Bhairappanavar	Assistant Registrar of TM, GI and CR, TMR, Ahmedabad

(b) **Reservation Cell Staff**: -

Serial	Name of Staff	Designation
(i)	Shri Suresh Kumar Dagar (Ex Servicemen)	LDC, Patent office, Delhi
(ii)	Shri Rajeev Paswan (Ex Servicemen)	MTS, Patent office, Delhi

(c) **Assistant Liaison officers- Location wise: -**

Serial	Location	Name of Officer	Designation
(i)	IPO, Chennai	Smt. Madhumitha Srinivas Raju	Assistant Controller of Patents & Designs (Bio-tech), Patent office, Chennai
(ii)	IPO - Kolkata	Shri Ajeet Kumar	Assistant Controller of Patents & Designs (Mechanical), Patent office, Kolkata
(iii)	IPO-Ahmedabad	Ms. Yougeshwari	Senior Examiner of TM, GI & CR, TMR, Ahmedabad
(iv)	IPO - Delhi	Smt Yasmin	Senior Examiner of TM, GI & CR, TMR, Delhi
(v)	IPO - Mumbai & Nagpur	Smt Shubhangi Kamble	Senior Examiner of TM, GI & CR, TMR, Mumbai

2. This is issued with the approval of Controller General of Patents, Designs & Trade Marks.

Pandey 25/9/25

(Satyendra Kumar Pandey)
Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To:

1. All concerned officials.

Copy to: -

1. All Heads of IP Offices
2. Guard File.
3. Hindi version follows.